

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 46

CP 175/2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **LAKSHAMN KARIA & ANR V/s GHK
HOSPITALITY& INFRASTRUCTURES LTD**

Section 241-242 of the Companies Act, 2013

ORDER

Adv. Nidhi Faganiya i/b Vidhi Partners is present for the Petitioner. Adv. Aneesh Sadhwani a/w Adv. Aarya Saxena for the Respondent No.2 present. Adv. Rajesh Karia, Aneesh Sadhwani and Aayu Saxsena for the Respondent No.2 present through VC.

Reply of the Petitioner is already on record. List this matter on Board on **10.05.2024** at **2:30 P.M.**

**Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)**

**Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh